

[English]

MOU Between Public Enterprises Deptt. and ITDC

8914. SHRIMORESHWAR SAVE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Department of Public Enterprises approached the ITDC for signing the Memorandum of Understandings (MOU) for the year 1992-93;

(b) if so, the reaction of the ITDC in this regard; and

(c) the justification for not signing the MOU by the ITDC during the last two year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). ITDC was not required to sign Memorandum of Understanding for the year 1990-91. For the year 1991-92, ITDC was exempted from signing the Memorandum of Understanding on account of set back to tourism caused by the Gulf War and its aftermath, internal disturbances in some parts of the country etc. As regards 1992-93, it has been proposed to exempt ITDC from signing the MOU with the administrative Ministry due to changes contemplated to up-grade and develop some of its hotel properties through formation of joint ventures. A final decision in the matter is however, yet to be taken.

Exploitation of Ground Water

8915. SHRI BAPU HARI CHAURE: Will

the Minister of WATER RESOURCES be pleased to state:

(a) the progress made by the Government for the exploitation of ground water resources through construction of dug wells/filter point tube wells for the purpose of irrigation in Maharashtra during the Seventh Plan, district-wise; and

(b) the assistance provided for implementation of the programmes?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Exploitation of ground water through construction of dugwells/filter point tubewells has been taken up by the State Government of Maharashtra under various programmes during 7th Plan. Generally these schemes are constructed by the farmers with the help of Government subsidies under various schemes, bank loans and farmers' own savings. District wise information regarding the progress made by the Government on the construction of dugwells/filter point tubewells during the 7th Plan is awaited from the State Government of Maharashtra.

(b) Central assistance has been provided to the State Government of Maharashtra under various Centrally Sponsored Schemes which includes the construction of dugwells and filter point tubewells. Central assistance released to the State Government of Maharashtra during 7th Plan under these schemes are as follows;

(1)	Integrated Rural development Programme	Rs. 106.45 crores
(2)	Jawahar Rozgar Yojna (Million Wells Scheme)	Rs. 2429 crores (Expenditure incurred)

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| (3) | Assistance to Small and Marginal Farmers for Increasing Agricultural Production. (Special foodgrains production programme) | Rs. 28.29 crores |
| (4) | Strengthening Surface Water and Ground Water (Minor Irrigation) Organisations in the State. | Rs. 1.22 Crores |
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[*Translation*]

Telecast/Broadcast of Films and Serials on Personalities of Historical Importance

8916. SHRI BHEEM SINGH PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast/broadcast films and serials on the lives of great personalities of historical importance;

(b) if so, the details thereof;

(c) whether any film or serial on the lives of Dr. Baba Saheb Ambedkar, Chhatrapati, Sahuji Maharas, Mahatma Phule and E.V. Ramaswami Namkar would be telecast on Doordarshan;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJAVYAS):

(a) to (e). Doordarshan has been telecasting films/programmes on the lives of personalities of historical importance for quite some time and will continue to do so in the future also. Some such programmes telecast recently are feature films - Balak Ambedkar and Amar Singh Rathor and a tele-serial on Dr. B.R. Ambedkar. Programme on the other personalities may also be shown at the

appropriate time by Doordarshan keeping in mind their overall programme requirements.

Bio-gas plants in Uttar Pradesh

8917. SHRI SATYA DEO SINGH:
SHRI BRIJ BHUSHAN
SHARAN SINGH:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of bio-gas plants in Uttar Pradesh at present;

(b) the number of bio-gas plants proposed to be set up in the State during 1992-93; and

(c) the financial assistance proposed to be provided to the state for the development and research of bio-gas plants?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATHRAI): (a) A total of over 2,10,200 family type biogas plants have been set up in the State of Uttar Pradesh during the period 1981-82 to 1991-92 under the National Project for Biogas Development. Besides, 128 community, institutional and night soil biogas plants have also been set up in the State upto 1991-92 under a separate programme.

(b) A target of setting up of 8000 family type biogas plants is proposed for the State